OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The bail/urgent applications pertaining to Police Stations & Investigating Agencies of Central Police District of Delhi i.e. Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District shall be dealt with by Sh./~~Ms.~~ Narinder Kumar (Central) on 24.08.2018.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 57259-57274 /Bail/Power/Gaz/18 Dated 24 AUG 2018

Copy forwarded for information & necessary action to:-

1. The Officer concerned.
2. The AO(J), Filing Section & Administration Branch (I,II&III) (Central) Tis Hazari Court, Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Delhi.
5. The Reader to District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
6. The Website Committee, (Hindi & English) Tis Hazari Courts, Delhi.
7. The In-charge Facilitation Centre, Tis Hazari Courts, Delhi.
8. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi